

(b) whether the Unique Identification Authority of India has been able to fulfill its aims to ensure better delivery of welfare schemes and services to residents, particularly the underprivileged; and

(c) by when the UID Authority will be able to issue unique ID numbers to all Indian nationals?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) The Unique Identification Authority of India's mandate is to issue Unique Identification Numbers to all residents of the country. The first set of numbers are expected to be issued between August, 2010 and February, 2011. However, no region-specific targets have been fixed.

(b) Since the numbers are yet to be issued and incorporated in the design of various welfare schemes and services to the residents, the outcome cannot be assessed.

(c) UIDAI expects to issue 600 million numbers to residents by the end of 5 years of its operations.

Flagship schemes in backward areas

1274. SHRI N.K. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether there are sharp differences in Planning Commission over the proposed Rs.14,000 crore Integrated Action Plan (IAP) for naxal affected districts in the country;

(b) if so, the facts and details thereof;

(c) whether Planning Commission's own assessment reveals that Government machinery has miserably failed to implement the UPA's flagship schemes in the backward areas;

(d) if so, whether there is a need to introduce structural reforms in Planning Commission to make the flagship schemes successful one; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) and (b) No, Sir. However, all important issues and strategies for planning and development are discussed and debated in the Planning Commission on a regular basis including the Integrated Action Plan (IAP) for focus districts affected by Left Wing Extremism.

(c) to (e) Flagship schemes are administered and monitored by the Central Ministries/Departments concerned and implemented by the State Governments/UTs and various implementing agencies. The implementation of these schemes varies from scheme to scheme and among States/UTs. The development strategies for each sector and scheme, particularly in backward areas, are reviewed on a continuing basis by the Ministries/Departments and the Planning Commission. Further, the Mid-term Appraisal of the Eleventh Five Year Plan, including flagship schemes has recently been completed which has also proposed various measures to make the schemes more effective.